

R.O.C.No. 60079-A/2019/RG-B2



CIVIL JUDGE
TRANSFER & POSTING

NOTIFICATION No. 187 / 2019

The Government, in G.O.Ms.No.319, Home(Cts.II) Department, dated 06.04.2017 have issued orders for the constitution of District Munsif-cum-Judicial Magistrate Court, at Thiruvaidaimarudhur, Thanjavur District.

Thiru. K.Nilavarasan, Additional District Munsif, Kumbakonam, is transferred and posted as District Munsif-cum-Judicial Magistrate, Thiruvaidaimarudhur, in the aforesaid newly sanctioned Court.

HIGH COURT OF MADRAS, CHENNAI.

DATED: 14.08.2019.

Sd./-C.Kumarappan

REGISTRAR GENERAL